

## **Minutes of the Meeting of CIC dated 02.06.09**

Present

- A. Sri Wajahat Habibullah, Chief Information Commissioner
- B. Sri A N Tiwari, Information Commissioner
- C. Prof. M M Ansari, Information Commissioner
- D. Smt. Annapurna Dixit, Information Commissioner
- E. Sri Satyananda Mishra, Information Commissioner
- F. Sri Shailesh Gandhi, Information Commissioner
- G. Smt. Omita Paul, Information Commissioner; and
- H. The Secretary Sri B B Srivastava and other officials assisted the Commission.

### **Agenda 1: Statement on monthly receipt and disposal statistics for May, 2009**

Commission noted the disposal statistics for the month of May, 2009. The Chief Information Commissioner desired to aim at disposal of at least the same number of cases as are received every month.

### **Agenda 2: Publishing information on the procedures followed by the Commission while discharging its duty as mandated under section 4 (1) (b) in compliance of a decision CIC/WB/A/2007/01702 & CIC/WB/C/2007/00139—Content approval**

Commission was apprised that as per its direction, Secretary, CIC took a meeting in regard to the compliance and laid down a procedure as required u/s 4 (1) (b) (iv) and (vii). Commission approved the contents and directed to upload the same on its website <http://cic.gov.in>

(Action to be taken by DS(S) and Mr Paul, NIC)

### **Agenda 3: RTI Cell in Commission—Proposed Structure and Concept—for approval**

Commission approved the structure of the RTI cell in its office and directed to upload the same on its website <http://cic.gov.in> under appropriate section of section 4. The Secretary informed the Commission that by uploading these informations on its website, its direction will stand complied with.

(Action to be taken by DS(S) and Mr Paul, NIC)

### **Agenda 4: Note by IC (SM) on terms of service of ICs**

Commission desired that the Chief Information Commissioner may take up this issue at the appropriate level in the Government.

**Agenda 5: Letter of DOPT on the legality of the constitution of benches in the commission**

Commission was apprised that on the instructions of CIC the Registrar had in response to an identical advice sent a letter dated 23.6.08 to the Director (RTI), DOPT on this issue. In this background, the Commission directed that DoPT be advised to adhere to its authority under the RTI Act 2005. Commission directed the Secretary to send an appropriate reply to the Government conveying its observations.

(Action to be taken by Secretary)

**Agenda 6: Initial discussion on the proposed convention 2009**

Commission agreed to convene two days convention at DRDO Bhawan on 12-13<sup>th</sup> October, 2009 or the most convenient date thereafter. It further agreed to follow similar pattern while inviting civil societies from around the states. Commission would discuss further the issues of finalization of the theme, details of various sessions and international participation.

(Action to be taken by Secretary)